

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 443 of 99
(OA 615 of 96)

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

ARUN KR. NANDA

VS

PROBODH KR. GIRI

For the applicant : Mr.S.S.Bayerd, counsel

For the respondents: Mr.B.Mukherjee, counsel
Mr.Samir Ghosh, counsel (app. in OA)

Heard on : 1.6.2000

Order on : 1.6.2000

O R D E R

D.Purkayastha, J.M.

This MA has been filed by Arun Kr. Nanda for adding him as added respondents in this application & since his vital interest is likely to be jeopardised if he is not added as Private Respondent in the OA. After hearing both the counsel the prayer is allowed and the applicant in MA be added as Private Respondent No.6 in the OA. The cause-title of the OA be amended accordingly. MA stands disposed of.

gsmangi
MEMBER (A)

in

DP
MEMBER (J)

1/6/2000